

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

Pursuant to the Communication No. 32645-46/RG dated 14-07-2023 issued by the Worthy Registrar General, it is hereby notified that Hon'ble Mr. Justice Tashi Rabstan will preside over the Single Bench in the Srinagar Wing of the Hon'ble High Court on 19th of July, 2023 and His Lordship will take up the cases listed from Sr. Nos. 1 to 10 in the Regular Cause list before the Single Bench of Hon'ble Ms. Justice Sindhu Sharma on the said date.

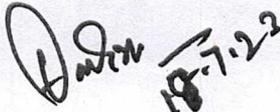
Note:- The aforesaid transferred matters shall exclude Part Heard, Tied up and habeas corpus petitions.

Dated:- 18-07-2023.

Sd/-
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Tashi Rabstan.
2. Secretary and Bench Secretary to Hon'ble Ms. Justice Sindhu Sharma.
... for information.
3. Incharge NIC.
4. Shri Tajamul Hussain, Developer.
... for necessary action.
5. Notice Boards.
6. Office file.


Registrar Judicial

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

In view of the modification of the current Roster vide Communication No. 32833-34/RG dated 17-07-2023 issued by the Worthy Registrar General, it is hereby notified that the cases listed before the Single Benches of Hon'ble Mr. Justice Sanjay Dhar and Hon'ble Mr. Justice Puneet Gupta on 19th & 21st of July, 2023, will now be taken up for hearing as per the following arrangement:-

1. The cases listed from Sr. Nos. 47 to 92 in the Regular Cause list before the Single Bench of Hon'ble Mr. Justice Sanjay Dhar on 19th of July, 2023, will now be taken up for hearing by the Single Bench of Hon'ble Mr. Justice Atul Sreedharan on the said date. Likewise, the cases listed from Sr. Nos. 48 to 93 in the Regular Cause list before the Single Bench of Hon'ble Mr. Justice Puneet Gupta on 19th of July, 2023, will now be taken up for hearing by the Single Bench of Hon'ble Mr. Justice Rajesh Sekhri on the said date.
2. Further, the cases listed from Sr. Nos. 40 to 77 in the Regular Cause list before the Single Bench of Hon'ble Mr. Justice Sanjay Dhar on 21st of July, 2023, will now be taken up for hearing by the Single Bench of Hon'ble Mr. Justice Atul Sreedharan on the said date. Similarly, the cases listed from Sr. Nos. 40 to 78 in the Regular Cause list before the Single Bench of Hon'ble Mr. Justice Puneet Gupta on 21st of July, 2023, will now be taken up for hearing by the Single Bench of Hon'ble Mr. Justice Rajesh Sekhri on the said date.

Note:- The aforesaid transferred matters shall exclude Part Heard and Tied up matters.

Dated:- 18-07-2023.

Sd/-
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Atul Sreedharan.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Puneet Gupta.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajesh Sekhri.
... for information.
5. Incharge NIC.
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... for necessary action.
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18-7-23
Registrar Judicial